

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil)

No(s).1037/2014

SALMA NASEEM AND ORS.

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T. and ex-parte stay)

Date : 18/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s)

Mr. Amit Sibbal, Sr. Adv.
Mr. Pratiush Pratik, Adv.
Mr. Rajiv Ranjan Mishra, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Exemption from filing O.T. is allowed.
Issue notice.
There shall be stay of demolition.
Tag with I.A.No. 8 & 9 of 2208 in WP(C) NO. 876
of 1996 etc.

(MADHU BALA)
COURT MASTER

(ASHA SONI)
COURT MASTER

Signature Not Verified

Digitally signed by
Madhu Bala
Date: 2014.12.18
17:01:40 IST
Reason: